

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.121

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/03/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Pavan S Godiawala, Advocate a.w. Ms. Anshumi Maloo, Advocate
For the RD	:Mr. B R Ambedkar, Assistant Director
For the Income Tax	:Ms. Kinjal Trivedi, Advocate for Ms. Maithili D Mehta, Advocate

ORDER

Mr. B R Ambedkar, Assistant Director for the RD states that after considering the response of the Petitioner Companies they do not have any objection if the Scheme is approved

Learned counsel Ms. Kinjal Trivedi on behalf of Ms. Maithili D Mehta, Advocate for the Income Tax states that she does not have any objection to the approval of the Scheme.

List for hearing before the Regular Bench on 29.03.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA
MEMBER (JUDICIAL)**